

ESS DEE ALUMINIUM LIMITED			Annexure-1							List of Stakeholders as on: 26/10/2022					
List of secured financial stakeholders (other than financial creditors belonging to any class of creditors)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent not claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification on	Remarks, if any
		Date of receipt	Amount claimed (In Crores)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted as per regulation 31A					
1	IDBI BANK LIMITED	3-Nov-21	1,461,218,998	1,461,218,998	Secured	1,461,218,998	Yes	(See note 1)	N/A	10%	Nil	Nil	-	Nil	
2	LIC of India	1-Nov-21	608,354,846	608,354,846	Secured	608,354,846	Yes	(See note 2)	N/A	4%	Nil	Nil	-	Nil	
3	ACRE (Assignee of Axis Bank Limited)	2-Nov-21	2,637,948,033	2,559,666,452	Secured	2,559,666,452	Yes	(See note 3)	N/A	17%	Nil	Nil	78,281,581	NIL	
4	Union Bank of India	6-Nov-21	611,670,792	584,472,010		584,472,010	No		N/A		Nil	Nil	27,198,782	NIL	Has not relinquished security .
	Corporation bank filed by union bank of india		588,482,443	526,483,186	Secured	526,483,186	Yes	(See note 4)	N/A	4%	Nil	Nil	61,999,257	Nil	
5	Bank of Maharashtra	8-Nov-21	674,444,639	623,868,936	Secured	623,868,936	Yes	(See note 5)	N/A	4%	Nil	Nil	50,575,703	Nil	
6	State Bank of India	6-Nov-21	7,077,926,038	6,696,012,652	Secured	6,696,012,652	Yes	(See note 6)	N/A	46%	Nil	Nil	381,913,386	Nil	
7	IFCI	12-Nov-21	324,580,077	315,032,171	Secured	315,032,171	Yes	(See note 7)	N/A	2%	Nil	Nil	9,547,906	Nil	
8	Bank of Baroda	1-Nov-21	1,092,174,098	1,090,431,795	Secured	1,090,431,795	Yes	(See note 8)	N/A	7%	Nil	Nil	1,742,303	Nil	
9	Herofin Corp.	11-Nov-21	480,011,587	473,324,670	Secured	206,217,063	Yes	(See note 9)	N/A	3%	Nil	Nil	6,686,917	Nil	
10	Pegasus Assets Reconstruction Private Limited (Assignee of SVC Bank)	8-Nov-21	315,544,633	315,544,633	Secured	315,544,633	Yes	(See note 10)	N/A	2%	Nil	Nil	-	Nil	
Total			15,872,356,184	15,254,410,350						100%			617,945,834	-	

Note 1 **IDBI Bank -**

Working Cap Facility - First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company
Term Loan- First pari passu charge on Daman Unit II property and plant and machinery thereon
Second pari passu charge on current asset of the borrower

Note 2 **LIC -**

1) First pari passu charge in respect land situated at in Taluka Kadi, Dist. Mehsana, Gujrat
2) First charge on Property situated at UNIT 1 village Bhipore, Taluka & DistriCt Daman

Note 3 **ACRE -**

Working Cap Facility -
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Corporate Loan -

First pari passu charge on immovable properties of the company situated at Daman property Unit II property (Bhenslore, Dunetha, Nani Daman, Daman
Extension of charge on commercial property located at Unit 401 Vidyasagar, Malad (E) , Mumbai

Term Loan-

First pari passu charge on Daman Unit II property and plant and machinery thereon

Note 4 **Union Bank of India**

Term Loan -

1. Exclusive charge over fixed asset purchased out of bank finance (machinery installed at No. 57/5/12, Bhenslore , Village Dhunetha, Nani Daman.)
2.. Equitable mortgage of immovable property and tangible movable proeprty situated at survey No. 170/1 situated at Dbhel, Nani Daman., Taluka
3. Pari Passi charge over land/ Building, plant and machinery at village mouza kamarhaty , KOLKATA.

Working Cap Facility -

First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Note 5 **Bank of Maharashtra -**
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Note 6 **State Bank of India -**
Working Cap Facility -
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company
Corporate Loan 1 -
Extension of charge of hypothecation of stocks, receivables and other current assts on pari passu basis
EM of Land and building and hypothecation of plant and machinery at hoera unit
Corporate Loan 2 -
First pari passu charge over immovable property (excluding caster II) situated at Hoera
2nd charge on entire fixed assets of the company

eSBoP -
Term Loan-
Exclusive charge on all the immovable movable fixed assets located at Ariadaha and 1, Sagore Dutta Ghar Road, Kamarhati, Kolkata - 700058 comprising of plant and machinery, furnitures, fixtures, equipments electrical installations etc. together with all the assts permanently fixed to the factory building
Second charge on whole of the current assets of the borrower

Working Cap Facility -
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

eSBBJ
Corporate Loan 1 -
First pari passu charge by way of hypothecation of company's entire current assets.
First pari passu charge by way of equitable mortgage over the immovable property and plant and machinery of the Company situated at Hoera.

Corporate Loan 2 -
First pari passu charge over the immovable property of the Company situated at Hoera.
2nd pari passu charge on all other fixed and movable assets of the company (Bhimpore, Goa, Nani Daman , Bhenslore, Dunetha, Hoera, Tartalla road, Kamarhat)
Working Cap Facility -
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Note 7 **IFCI -**
First pari passu on whole of immovable and movable property of the borrower situated at Kamarhati - 700058

Note 8 **Bank of Baroda -**
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Note 9 **Hero Fincorp -**
For Disbursal of INR 15 Cr.-
Mortgaged property - building 1 survey 86 , kandivali east, Mumbai (Under title of Mr. Sudip Datta)
Guarantee given by Mr Sudip datta

For Disbursal of INR 10 Cr. -
Pari passu charge on all immovable and movable assets at unit no. II No 57/5/2, Bhenslore, Village Dunetha, Nani Daman -396210

Note 10 **Pegasus ARC -**
Working Cap Facility -
First pari passu hypothecation charge on whole of current assets of the borrower
Second pari passu charge on entire fixed assets of the company

Term Loan -
EM on Land and building and plant and machinery located at plot 161, kundim, goa
First charge on caster II at Hoera Unit
Second charge on Unit I & II Daman, Kamarhati and Hoera